

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 06-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.

None appeared for the Respondent.

Service is complete upon respondent No. 2, but no one has entered appearance on his behalf.

Respondent No. 1 has died. Ld. Counsel for the Appellant has filed the Death certificate in respect of the said deceased Respondent.

Matter be processed for listing before the Hon'ble Judge in Chambers for further orders.

RAJIV KALRA
Registrar

pm